

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**

CP No- 53/241/242/ND/2021  
CA/345/2021

**IN THE MATTER OF:**

Ameet Khandelwal

V/s.

Pooja Goela

....Applicant

....Respondent

**SECTION**

U/s 241-242

Order delivered on 10.08.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**


**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Sanjeev Mahajan  
For the Respondent :

**ORDER**

Ld. Counsel appearing for the petitioner submits that this matter is already listed for hearing on 16.08.2021. List the matter on **16.08.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**